

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 14.08.2020 (FRIDAY)**

**COURT – II (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon'ble Mr. Kanthi Narahari, Member (Technical) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)**

## **For Admission (Fresh Cases)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 589 of 2020	Kotak Mahendra Bank Ltd. Vs. Unity Infraprojects Ltd. Through its Resolution Professional	Himanshu Bhushan	
<b>2.</b>	Comp. App. (AT) No. 96 of 2020	Aqua Terra Adventures India Pvt. Ltd & Anr. Vs. Aparna Choudhrie Kala & Ors.	Vijay Kaundal	

## **For Admission (After Notice)**

<b>3.</b>	Comp. App. (AT) (Ins) No. 552 of 2019	SREI Equipment Finance Ltd. Vs. Prabhakar Nanidraju, RP of MIC Electronics Ltd.  <b>With</b>	Arijit Mazumdar	S. Chidambana
<b>4.</b>	Comp. App. (AT) (Ins) No. 976 of 2019	Srei Equipment Finance Ltd. Vs. Cosyn Ltd. & Ors.	Arijit Mazumdar	Mullapudi Rambabu
<b>5.</b>	Comp. App. (AT) (Ins) No. 249 of 2020	E.C. John Vs. Jitender Kumar Jain & Ors.	Ghanshyam Singh	Ravinder Rawat
<b>6.</b>	Comp. App. (AT) (Ins) No. 573 of 2020	Navneet Jain Vs. Manoj Sehgal, RP of Sarbat Cotfab Pvt. Ltd. & Ors.	Harsh Garg	Kunal Godhwani- R1 Suresh Dutt Dobhal- COC
<b>7.</b>	Comp. App. (AT) (Ins) No. 588 of 2020	Devesh S. Amin Vs. Kalon Beauty and Healthcare Services LLP	Anushree Kapadia	

<b>8.</b>	Comp. App. (AT) No. 91 of 2020	K.N. Shamsudheen Vs. Kasmisons Builders Pvt. Ltd. & Ors.	M. Giresh Kumar	M. Giresh Kumar
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**By the order of Hon'ble Acting Chairperson**

**-sd/-  
Registrar**